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BENCH-II


NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.176/2014

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20THAUGUST, 2018, 10:30 A.M


Name of the Company	Monoharlal Phoolchand Kanungo -Vs-Port Side Estate Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Joy Saha, Sr. Adv.	for Deptt. - 1 to 5	
2.	Nirmalya Dasgupta		
3.	Arunita Chatterjee		
4.	Debjani Chatterjee		

1. Shaunak Mitra, Adv. for R6


20/8/18

1. MR. ANIRUDDHA ROY	} Adv. for R
2. MR. URMILA CHAKRABORTY	
3. MS. LABANYASREE SINHA	


20/8/18

P.T.O.

ORDER

The Ld. Counsel for the petitioner appears. Ld. Sr. Counsel along with other Counsels appear for the Respondent Nos.1 to 5 and 6. It is submitted that one more matter bearing no.177/2014 is pending before the Bench No.1. They submit that both the matters are required to be heard together to avoid inconsistent orders of both Benches. The parties undertook this to mention before Bench No.1 for tagging the matters together. This matter stands adjourned for further consideration on 04.10.2018.

List it on 04.10.2018.



(M. B. Gosavi)
Member(J)